SHRI R.P. DAS: In answer to the question, it has been stated that no such proposal is under consideration of the Government. I would like to draw the attention of the Government to a news item appearing in the CALCUTTA STATESMAN, which stated:

"A highly confidential paper, prepared by the backroom boys in the Prime Minister's office is reported to have recommended the division of the bigger States into smaller ones and conversion of the capital cities of Bombay, Calcutta, Madras, Bangalore, Hyderabad, Lucknow and others into Union Territories. The objective, though unstated is political and calculated to fortify the Prime Minister's rule at the Centre and remove all potential threats to him either from the regional parties and their leaders, or from within the Congress (I) units in the States."

What is the reaction of the Government to this piece of news?

THE PRIME MINISTER (SHRI RAJIV GANDHI): This whole thing is a figment of imagination of some reporter. There is no such paper and there are no such ideas and there are no such intentions.

DR. V. VENKATESH: Now-a-days, the inter-State problems are increasing, and there are talks of divisions etc. Under the Constitution, there is a provision for appointment of an inter-State Council. Is the Government interested to appoint inter-State Council in order to see that the progress of the country is not hampered, and the water and area disputes are settled amicably. Is there any such proposal?

MR. SPEAKER: Now, the Question Hour is over.

WRITTEN ANSWERS TO QUESTIONS [English]

Identification of Primitive Tribes

- *27. SHRI RADHAKANTA DIGAL: Will the Minister of HOME AFFAIRS be pleased to state:
- (a) whether some State Governments have submitted proposals to his Ministry to identify some tribes as primitive tribes; and

(b) if so, the details of the proposals sent by different State Governments in 1983-84 and 1984-85 and action taken thereon?

THE MINISTER OF HOME AFFAIRS (SHRI S.B. CHAVAN): (a) Yes, Sir.

(b) The proposal of the Government of Gujarat for inclusion of Kolghas in the list of primitive tribal groups was approved in 1983-84. The proposal of the Government of Himachal Pradesh to include Bodh or Bhot, Swangla and Kinnaura tribal communities was not approved in 1984-85 because they did not fulfil criteria necessary for recognition.

'Quit Nagaland' Notices on Assamese by N.S.F.

- *29. SHRI AJOY BISWAS: Will the Minister of HOME AFFAIRS be pleased to state:
- (a) whether Government are aware of the "Quit Nagaland" notices on Assamese people working or staying in Nagaland by the Naga Students Federation (NSF):
- (b) if so, the reaction of Government thereto; and
- (c) the measures taken by Government to tackle the situation?

THE MINISTER OF HOME AFFAIRS (SHRI S.B. CHAVAN): (a) Yes, Sir.

- (b) The State Government of Nagaland was requested to take immediate effective steps to ensure safety and security of all sections of society and deal firmly with all anti-Assamese activities of the N.S.F.
- (c) The State Government secured the release of the Assamese officers working in Kohima who were wrongfully detained by NSF. Five NSF members were arrested. Subsequently the students suspended the "Quit Nagaland" notice on 3rd July. The arrested students have since been released on personal bonds.

Meeting of Airlines Security Experts of Several Countries

*30. SHRI V. SREENIVASA PRASAD:

SHRI H. N. NANJE GOWDA:

Will the Minister of TOURISM AND CIVIL AVIATION be pleased to state;